

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 2

CP (IB) No. 23/Chd/Pb/2023

IN THE MATTER OF:
Canara Bank

...Petitioner-Financial Creditor

Versus

**Mohan Rail Components Pvt.
Ltd.**
Under Section: 7 IBC 2016

...Respondent Corporate Debtor

Order delivered on 25.04.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Davinder Lubana, Advocate

For the Respondent : Ms. Jyoti Sareen, Advocate

ORDER

Heard the submissions made by the learned counsels for the petitioner-financial creditor as well as the counsel for the respondent-corporate debtor. Learned counsel for the corporate debtor has submitted that the vakalatnama has been e-filed but the existing vakalatnama which has been e-filed by the learned counsel for the respondent-corporate debtor is undated, therefore, learned counsel for the respondent-corporate debtor is directed to file fresh vakalatnama and counsel for the petitioner-financial creditor is directed to provide a copy of the Section 7 petition along with all its annexures as filed before this Adjudicating Authority to the counsel for the respondent-corporate debtor. The learned counsel may provide e-copy of the petition at the earliest to the counsel for the respondent-corporate debtor. Two weeks' time is granted

to the learned counsel for the respondent-corporate debtor for filing the reply as well as for filing the fresh vakalatnama. Thereafter, one week time is granted to the learned counsel for the petitioner-Financial Creditor for filing the rejoinder. The learned counsel for the respondent-corporate debtor is directed to provide an advance copy of the reply to the learned counsel for the petitioner-financial creditor at the earliest and both the learned counsels are directed to strictly adhere to the time schedules so as to assist this Adjudicating Authority for the expeditious disposal of the matter.

Let the matter be posted to 16.05.2024.

Sd/-

(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

Sd/-

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)